HARYANA VIDHAN SABHA SECRETARIAT
No.HVS-LA-35/2020 2243-81

From

The Secretary.

Dated Chandigarh, the 4th February, 2020.

Subject:-

Calling of Sitting of the Haryana Vidhan Sabha under Rule 16 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sir/Madam

I am directed to inform you that the Haryana Vidhan Sabha, which was adjourned sine-die on 20th January, 2020 shall meet at 11:00 A.M. on Thursday, the 20th February, 2020 in the Hall of the Haryana Vidhan Sabha, Vidhan Bhawan, Sector-1, Chandigarh, under the second proviso to Rule 16 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Yours faithfully,

SECRETARY

Copy forwarded to:-

1. All Members of the Haryana Vidhan Sabha;
2. The Chief Secretary to Government, Haryana, (Political Branch) with 4 spare copies;
3. The Secretary to Governor, Haryana, Chandigarh;
4. The Advocate General, Haryana, Punjab & Haryana High Court, Chandigarh;
5. The Chief Secretary to Government, Haryana, (Circulating Branch) with 175 spare copies for distribution amongst the various Administrative Secretaries and their Branches;
6. All Additional Chief Secretaries and Principal Secretaries to Government Haryana, Chandigarh;
7. The Secretary General, Rajya Sabha, Parliament House Annexe, New Delhi-110001;
8. The Secretary General, Lok Sabha, Parliament House, New Delhi-110001;
9. The Principal Secretaries/Secretaries of all State Legislative Assemblies/Councils in India;
10. The Secretary to Government of India, Ministry of Law, Department of Legal Affairs, New Delhi;
11. The Secretary to Government of India, Department of Parliamentary Affairs, 92-Parliament House, New Delhi;
12. The Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
13. The Librarian, Lok Sabha Secretariat, Parliament House, New Delhi – 110001;
14. The Chief Electoral Officer, Haryana, Election Department, Chandigarh;
15. The Registrar, Kurukshetra University, Kurukshetra, Haryana;
16. The Registrar, Maharshi Dayanand University, Rohtak, Haryana;
17. The Registrar, Guru Jambheshwar University of Science and Technology, Hisar, Haryana;
18. The Registrar, Chaudhary Devi Lal University, Sirsa, Haryana;
19. The Registrar, Chaudhary Charan Singh Haryana Agricultural University, Hisar, Haryana;

P.T.O.
20. The Registrar, Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan, Distt. Sonepat, Haryana;
21. The Registrar, Deenbandhu Chhotu Ram University of Science and Technology, Murthal, Distt. Sonepat, Haryana;
22. The Registrar, Pandit Bhagwat Dayal Sharma University of Health Sciences, Rohtak, Haryana;
23. The Registrar, J.C. Bose University of Science and Technology, YMCA, Faridabad, Haryana;
24. The Registrar, Lala Lajpat Rai University of Veterinary and Animal Sciences, Hisar, Haryana;
25. The Registrar, Indira Gandhi University, Meerpur, Distt. Rewari, Haryana;
26. The Registrar, Dr. B.R. Ambedkar National Law University, Sonepat, Haryana;
27. The Registrar, Chaudhary Ranbir Singh University, Jind, Haryana;
28. The Registrar, Chaudhary Bansi Lal University, Bhiwani, Haryana;
29. The Registrar, Pandit Lakhmi Chand State University of Performing and Visual Arts, Rohtak, Haryana;
30. The Registrar, Maharana Partap Horticultural University, Karnal, Haryana;
31. The Registrar, Shri Vishwakarma Skill University, Haryana, Dudhola, Distt. Palwal, Haryana;
32. The Registrar, Pandit Deen Dayal Upadhyaya University of Health Sciences, Karnal, Haryana;
33. The Registrar, Gurugram University, Kankrola, Distt. Gurugram, Haryana;
34. The Registrar, Maharishi Balmiki Sanskrit University, Kaithal, Haryana;
35. The Director-General, Information, Public Relations and Languages Department, Haryana, Chandigarh;
36. All Press Representatives accredited to the Haryana State;
37. The Principal Accountant General (Audit), Haryana, Chandigarh;
38. All the Officers/Heads of Branches in the Haryana Vidhan Sabha Secretariat, Chandigarh, and
39. The System Analyst-Cum-Nodal Officer, Haryana Vidhan Sabha Secretariat to upload a copy of
the Notification of the Session on the Website of the Haryana Vidhan Sabha,
for information.